

HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU
(Through Video Conference)

CrlM No. 438/2020 in
Bail App. No. 34/2020

Peyush Sawhney

.....Applicant (s)

Through :- Mr. R. K. Kotwal, Advocate
(on Audio Call from residence in Jammu)

V/s

UT of J&K

.....Non-applicant(s)

Through :-

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER
05.06.2020

List before some other Bench on 08.06.2020.

(RAJNESH OSWAL)
JUDGE

Jammu
05.06.2020
(Muneesh)